

<i>In Rupee Terms</i>		<i>(Rs. Crores)</i>	
	<i>April - December, 1990</i>	<i>April - December, 1991</i>	<i>%Change</i>
G.C.A.	18785	27133	+ 44.4
A.P.A.	4404	3199	+ 27.4
<i>Imports</i>	<i>31724</i>	<i>34238</i>	<i>+ 7.9</i>
G.C.A.	29472	32516	+ 10.3
R.P.A.	2252	1722	- 23.5

<i>In Dollar terms</i>		<i>(US \$ Millions)</i>	
	<i>April - December, 1990</i>	<i>April - December, 1991</i>	<i>%Change</i>
<i>Exports</i>	<i>13129</i>	<i>12644</i>	<i>+ 3.7</i>
G.C.A.	10636	11310	+ 6.3
A.P.A.	2494	1333	+ 46.45
<i>Imports</i>	<i>17962</i>	<i>14272</i>	<i>+ 20.5</i>
G.C.A.	16687	13554	+ 18.8
R.P.A.	1275	718	- 43.57

(d) The principal countries whose imports from India showed a higher than average increase (above 30.8%) during April-December, 1990, include Belgium, France, Italy, Netherlands, Switzerland, Australia, Iran, Japan, Korea, Italy, Netherlands, Switzerland, Australia, Iran, Japan, Korea Republic of, Malaysia, Singapore, Hong Kong, Thailand, Saudi Arabia, UAE, Canada, USA, etc.

(e) The principal commodities whose

export value showed a higher than normal rate of increase (above 30.8%) during April - December, 1991 as compared to April-December, 1990, include Agricultural I & allied Products, Ores & Minerals, Gems & Jewellery, Chemicals & Related Products, Electronics & Computer Software, Textiles, Capers, etc.

Fraud in UCO Bank

3925. SHRI SYED SHAHABUDDIN:
SHRI BARE LAL JATAV:

SHRIMATI GEETA MUKHER-
JEE:
SHRI SANTOSH KUMAR
GANGWAR:
DR. Y.S. RAJASEKHAR
REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Government has been drawn to the United Commercial Bank, Mandavi through misuse of the letter of credit facility;

(b) whether the allegation has been enquired into; and

(c) if so, the outcome of the enquiry and the details of the remedial and punitive action taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c). Reserve Bank of India has advised the bank, *Inter-alia* to conduct a thorough probe into the matter and fix staff accountability at all levels. UCO Bank has placed six officers under suspension. The Bank has also referred the matter to CBI for investigation.

Supply of Cotton/Cotton Yarn to NTC Units

3926. DR. ASIM BALA: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of cotton/cotton yarn supplied during the last three years to National Textile Cooperation units, State-wise and year-wise;

(b) whether some units of National Textile Corporation situated in West Bengal, Bihar, Assam and Orissa are at the verge of closure and thousands of workers in these units are likely to be retrenched; and

(c) if so, the steps being taken by the Government to supply cotton/cotton yarn to all the units of N.T.C. in the country fully, particularly to West Bengal and Eastern Zone units?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) NTC purchases only cotton and cotton yarn mainly from institutional suppliers like CCI, MSCMS, State Federations, Cooperative Societies etc. for manufacture of both cloth and market yarn.

The purchases are made by the individual Subsidiaries. Details of source wise purchases for the last 3 years are given below:-

(Figures in bales)

Sources	Sept. 88 to August, 89	Sept. 89 to August, 90	Sept. 90 to August, 91
Cotton Corporation of India	268405	410223	372327
Maharashtra Cotton Federation	411168	533161	381882
Other cooperatives	227842	194480	115139
Private Traders	164959	98803	76404
	1072374	1236672	945752